GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO.5 2 /2015-2020 NEW DELHI, DATED: 30 NOVEMBER, 2018

Subject: Amendment in Appendix 2K of Appendices for Appendices and Aayat Niryat Forms of FTP, 2015 – 20– reg.

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby inserts the fee details for issuance of (i) Preferential Certificate of Origin and (ii) Post Verification of Certification under EU-GSP Scheme in Appendix 2K of Appendices and Aayat Niryat Forms of FTP, 2015 – 20:-

1. Scale of Application Fee for various services

S. No.	Particulars	Scale of Fee (in Rupees)
14.	Issue of Preferential Certificate of Origin.	Rupees Six Hundred.
15.	Post verification of self certified Certification of Origin under EU- GSP and verification fee under other FTAs	 i) Rupees Seven Thousand Five Hundred for verification of single unit and ii) Rupees Twelve Thousand for verification of multiple units.
		Agencies may charge TA and DA as per government rates separately from the unit.

2. **Effect of this Public Notice:** Fee for issuance of (i) Preferential Certificate of Origin and (ii) Post Verification of self certified COO under EU-GSP under verification fee under other FTAs is laid down.

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